

Kerala during 1989-90 subject to approval by Ministry of Finance.

(b) The proposed Post Offices are in the districts of Kottayam, Malapuram, Idikki and Pathanamthitta. There are no proposals at present in respect of Cannanore, Wyanad and Calicut districts.

(c) Yes, Sir.

(d) These representations are under consideration.

Cooperative Societies in Delhi

221. SHRI KAMAL CHAUDHRY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a number of Cooperative Societies in Delhi have not held mandatory Annual General Meeting and elections in accordance with Rule 62 of Delhi Cooperative Societies Rules, 1973 during the last three cooperative years;

(b) whether the office bearers of many societies held office for more than two consecutive terms in violation of Sec. 30 (5) (a) of the Delhi Cooperative Societies Act 1972;

(c) if so, the details thereof and the action initiated against the erring societies; and

(d) if no action has been taken, the

reasons for the delay?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) to (d). For the last three years, 793 cooperative societies in Delhi have not held the Annual General Meetings. In 50 societies, office bearers have exceeded two terms. In all such cases, necessary action in accordance with the provisions of the Delhi Cooperative Societies Act, 1972 and the Rules there under, has been initiated by the Registrar of Cooperative Societies, Delhi.

Amount Spent Under Jawahar Rozgar Yojana

222. SHRI P. CHIDAMBARAM: Will the Minister of AGRICULTURE be pleased to state:

(a) the expenditure incurred under Jawahar Rozgar Yojana during the financial year 1989-90 so far, statewise;

(b) the amounts actually disbursed by Union Government during 1989-90 statewise; and

(c) the share contributed by each State Government?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) to (c). Requisite information is given in the statement below.

STATEMENT

Statement Indicating State/UTS Wise Details of Expenditure Incurred so far. Resources Released by the Union Government and Funds Released by the States under Jawahar Rozgar Jojana During 1989-90.

Sl.No.	States /UTS	Expenditure Incurred *	Resources Released by the Union Govt. **	Funds Released by the State
1	2	3	4	5
1.	Andhra Pradesh	6488.05	15455.61	3863.90
2.	Arunachal Pradesh	41.74	245.72	31.35
3.	Assam	935.84	4223.12	405.60
4.	Bihar	10631.57	30969.53	2339.00
5.	Goa	114.82	303.00	75.75
6.	Gujarat	2393.78	6363.83	1590.96
7.	Haryana	765.98	1538.11	384.53
8.	Himachal Pradesh	386.96	922.80	138.42
9.	Jammu & Kashmir	582.99	1346.19	303.00
10.	Karnataka	2986.00	9674.86	2418.72
11.	Kerala	1274.74	5255.99	1314.00
12.	Madhya Pradesh	6199.96	20495.03	4705.44
13.	Maharashtra	5700.81	16555.12	1908.00
14.	Manipur	256.04	353.38	12.05

Sl.No.	States /UTs	(Rs. in Lakhs)		
		Expenditure Incurred *	Resources Released by the Union Govt. **	Funds Released by the State
1	2	3	4	5
15.	Meghalaya	65.47	366.50	35.19
16.	Mizoram	40.42	149.93	17.67
17.	Nagaland	164.40	403.99	77.76
18.	Orissa	3290.92	10124.65	2531.16
19.	Punjab	1055.78	1286.93	321.73
20.	Rajasthan	4599.17	10075.39	1517.23
21.	Sikkim	92.02	158.26	35.00
22.	Tamil Nadu	12472.13	13877.15	2075.63
23.	Tripura	232.78	433.14	108.28
24.	Uttar Pradesh	19204.01	41364.90	10341.23
25.	West Bengal	12017.06	17288.13	4285.54
26.	A & N Islands	26.01	164.80	N.A.
27.	Chandigarh	7.13	40.77	N.A.

Sl.No.	States /UTS	(Rs. in Lakhs)		
		Expenditure Incurred *	Resources Released by the Union Govt. **	Funds Released by the State
1	2	3	4	5
28.	D & N Havelli	37.71	83.80	N.A.
29.	Delhi	13.06	52.40	N.A.
30.	Daman & Diu	51.88	187.42	N.A.
31.	Lakshadweep	44.80	81.75	N.A.
32.	Pondicherry	139.99	157.80	N.A.
		92314.02	210000.00	40837.14

* Including value of foodgrains at subsidised rates

** Including value of foodgrains at central issue price

N.A. Not applicable